

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1936

ANSWERED ON:06.12.2005

EXPORT SHARE

Baxla Shri Joachim;Bose Shri Subrata;Khan Shri Mohammad Tahir;Paraste Shri Dalpat Singh;Renge Patil Shri Tukaram Ganpatrao;Shahid Shri Mohammed

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of items exported during the last three years and the current year;
- (b) the amount of export in terms of dollars registered in the country during the said period;
- (c) whether the increase in the export has been estimated;
- (d) whether the Government has fixed export target during the current year;
- (e) if so, the details thereof alongwith the steps taken to achieve the target;
- (f) the India`s share of export in International market especially in Agriculture market as on date; and
- (g) the steps taken or proposed to be taken by Government to compete in international market?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN)

(a) to (c) The details of items exported during the last three years and the current year up to August 2005 in dollar terms along with the growth of exports is given at Annexure.

(d) to (g) The Government has fixed export target of US\$ 92 billion for the current year 2005-06. According to the latest statistics of the World Trade Organisation, India`s share in world exports was 0.8 per cent during the calendar year 2004 while India`s share in the exports of agricultural products stood at 1.1% during the same period. The Government has taken a number of initiatives to achieve the export target and to become more competitive in the international market. These steps include bringing into force the SEZ Act 2005 to trigger a larger flow of foreign and domestic investment in infrastructure and productive capacity; setting up Free Trade Warehousing Zones (FTWZs) which would get all the benefits available with SEZs; giving a major thrust to procedural simplification to reduce transaction cost of exporters; and signing regional trade agreements to leverage exports in line with India`s comparative advantage.

Annexure

Annexure referred to in Para (a & b) of Lok Sabha Unstarred Qestion No. 1936 due for answer on 06.12.2005.

VALUES IN US\$ MILLION    PERCENTAGE CHANGE

COMMODITIES    2002-03    2003-04    2004-05    2005-06    2002-03    2003-04    2004-05    2005-06  
(Apr-Aug)    (Apr-Aug)

I.PLANTATION	547	593	621	277	-7.30	8.41	4.72	7.78
II.AGRI & ALLIED PRDTS	4721	5407	6034	2654	16.13	14.53	11.60	15.14
III.MARINE PRODUCTS	1432	1329	1268	527	15.79	-7.19	-4.59	23.42
IV.ORES & MINERALS	1996	2369	4193	1880	58.11	1969	76.99	48.62
V.LEATHER & MFRS.	1848	2163	2289	1006	-3.25	17.05	5.83	6.01
VI.GEMS & JEWELLERY	9030	10573	13705	6295	23.59	17.09	29.62	23.92
VII.SPORTS GOODS	73	99	98	49	6.26	35.62	-1.01	25.64
VIII.CHEMICALS & RELATED PRODUCTS	7858	9960	12677	5482	23.33	26.75	27.28	21.80
IX.ENGINEERING GOODS	7689	10516	14587	6770	33.80	36.77	38.71	32.56
X.ELECTRONIC GOODS	1295	1805	1804	719	8.59	39.38	-0.06	-1.51
XI.PROJECT GOODS	49	84	49	48	165.49	71.43	-41.67	300.00
XII.TEXTILES	1108	12205	12017	5323	14.37	10.14	-1.54	7.45
XIII.HANDICRAFTS	785	500	343	179	43.00	-36.31	-31.40	9.82

XIV.CARPETS	533	586	596	274	4.46	9.94	1.71	33.66				
XV.COTTON RAW INCL. WAST	10	205	81	109	8.80	2004.72	-60.49	131.91				
XVI.PETROLEUM PRDTS	2577	3568	6792	3680	21.61	38.46	90.36	61.33				

Source:DGCI&S, Kolkata

Source: Calculated by Economic Division, DOC based on DGCI&S, Data